

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 785/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

NAME OF THE PARTIES: Krystal Integrated Services Pvt.Ltd.
V/s
Suyojit Infrastructure Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
24	Pooja Sawarkar	Advocate	Pooja

COMMON ORDER

T.C.P. No. 785/I&BC/NCLT/MB/MAH/2017

T.C.P. No. 786/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. Seeking adjournment to serve the Notice and also expecting Amicable Settlement. Adjourned to **13.10.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
19.09.2017

Sd/-

M.K. Shrawat
Member (Judicial)